# GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA ADMITTED UNSTARRED QUESTION NO.173

TO BE ANSWERED ON 21.06.2019

### **DECLINING ADOPTION RATE**

### 173. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of the declining adoption rates in the country;
- (b) if so, the details thereof and reasons therefor; and
- (c) the steps being taken to make the adoption procedure more transparent and accessible?

### **ANSWER**

# MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): As per the Child Adoption Resource Information and Guideline System (CARINGS), the adoptions of children under the Juvenile Justice (Care and Protection of Children) Act, 2015 shows an increasing trend. Details are as under:

Year	No. of adoption
2016-2017	3788
2017-2018	3927
2018-2019	4027

(c) Adoption Regulations, 2017 have been notified by Central Adoption Resource Authority under the provision of the Juvenile Justice Care & Protection Act, 2015. The entire adoption procedure has been made on-line through the Child Adoption Resource Information and Guideline System (CARINGS) which has made the system fully transparent and accessible. Further, the Government also undertakes awareness initiatives for this purpose.

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